Shri Abid All: It is not a fact-finding committee The tentative proposals were framed and submitted to State Governments and the interests concerned Their comments have been received On the basis of the comments received and the draft Bill which is before the committee, they will submit their recommendations in consultation with the interests con cerned There is nothing further to be done by this committee

> पाकिस्तान में "काश्मीर मुक्ति वस" + \*४६० { थी रघुनाथ सिंह े थी हेडा

क्या प्रधान शक्ती यह बताने की क्रुपा करेंगे नि क्या यह सच है कि पाकिस्तान मे भूतपूर्व मजर जनरल ग्रकबर खा के नतृत्व म "काश्मीर मुक्ति दल" स्थापित किया गया है, जिमवा उद्दश्य ग्रान्तरिक ग्रान्दोलन द्वारा काश्मीर का मक्त व राना है ?

प्रधान मत्री सथा वैदेक्षिक कार्य मंत्रीं (श्री खवाहरलाल नेहरू) सूचना कं प्रनुसार, भतपूर्व-मजर उत्तरल ग्रकबर खा के नेतृत्व मे एक नइ पार्टी या ग्रान्ोलन को खडा किया गया है ।

पार्टी न जिन उद्दश्यो की घाशणा कौ है उनमें स एक यह है कि जिस राज्य की 'म्राजादी' कहते है उसने लिय म्राजादी' का म्रन्दरूनी म्रान्दोलन' सडा किया जाय । जिसे बे 'म्राजादी का म्रान्दोलन' कहत है, उसका उद्देश्य है, भारतीय सघ के जम्म् मौर कश्मीर इलाके के हिस्सो मे, जिन पर उन का कब्जा नही है, पाकिस्तान की सहायता या निर्देश से तोड-फोड़, हिसा मौर वि वम वाली कार्यवाइया करना ।

Shri Ranga. Could we have it in English also, Sir?

Mr. Speaker. Yes

Shri Jawaharial Nehru: According to information, a new Party or movement has been formed under the leadership of ex-Major General Akbar Khan

One of the declared objectives of the Party is to create a so-called 'internal freedom movement" for what they choose the term "liberation" of the State This so-called 'liberation movement" aims at sabotage, violence and subversion within the part of the territory of the Indian Union in Jammu and Kashmir that is not under Pakistan occupation, with assistance or direction from Pakistan

भी रचुनाच सिंह क्या में जान सकता हू कि काश्मीर में इधर जा एक्सप्लोजन्स हुए है े भी इसी ग्रान्दालन के कोई ग्रग तो नही है ?

वी ववाहरलाल नेहरू जाहिराता यही समझाजा सकता है कि ये इस झान्दोलन के झग होें। लेकिन भ्रलावा सके कुछ और भी बाक्यात है जिनसे भी इस नतीज पर पड़वाजा सकता है।

Shri Heda: In view of the fact us some action already seems to have been taken on the lines of the pamphlet issued by Akbar Khan, may I know whether Government would procure a copy of the original pamphlet and, if so, whether they would place it in the Library?

Shri Jawaharlal Nehru: Yes, Sır I shall have copies of the pamphlet placed m the Library of the House

**Raja Mahendra Pratap.** As a counter measure can we start in Aryan Federation?

Mr Speaker. I did not call the hon Member

Raja Mahendra Pratap<sup>.</sup> Can we start an Aryan Federation as a counter measure<sup>9</sup>

Shri Jawaharlal Nehru I do not know, the hon. Member can do anything within the law

Shri R. Ramanathan Chettiar: What steps are being taken by the Govern ment of Kashmir and the Governme of Indua to counteract the misleading and mischlevous propaganda put out by the 'Liberation of Kashmir Party' of Maj. Gen Akbar Khan?

Shri Jawaharlal Nehru: I do not know, Sir, what answer to give to this broad question, about the type of publicity and propaganda that Government undertakes So far as Maj Gen Akbar Khan is concerned, the problem is not of propaganda but of sabotage, continued and persistent sabotage and that has to be met by all the means at the disposal of Government.

Dr. Ram Subhag Singh- rose-

Mr. Speaker: Next question

Dr. Ram Subhag Singh: This is an important question, Sir.

Mr. Speaker: The hon Member did not think it important and did not add his name to this question I called both the hon Members who had tabled the question and also others

Shri B. S. Murthy: We must know something more about this Akbar Khan, Sir.

Mr. Speaker: If hon Members are particular about this question, they ought to have tabled questions in which case I would have clubbed their names also together with these They shall not take advantage of a particular question that has been tabled.

## House-building Advances to Government Employees

## •491 { Shri Kodiyan: Shri A. K. Gopaian:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Central Government servants have taken advantage of house-building advances scheme revived in April 1956, and

(b) if so, their number and the amount granted as loan?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sır. (b) Up to the 26th July 1957 Government have approved grant of House-building advances totalling Rs. 6:26 lakhs, under the Scheme to 42 Government Servants.

Shri Kodiyan: May I know the reason why more Government servants are not coming forward to take advantage of these loans and whether government servants have any practical difficulty in utilising this scheme?

Shri Anil K. Chanda: I could not follow the first part of the question.

Shri Ranga: Are there any practical difficulties?

Shri Anil K. Chanda: Applicants have to satisfy us with regard to the rules under which these loans can be advanced

Shri S. C. Samanta: May I know whether the central government servants who are serving in our foreign embassies will be entitled to have these advances?

Shri Ami K. Chanda: All permanent central government servants are entitled to these advances

Shri Jangde: Will this be extended to State Government servants if they ask for it?

Shri Anil K. Chanda: This applies only to central government servants

Shrimati Renu Chakravartty: May I know, of the amount which has been utilised up-to-date, what is the amount which has been distributed to class I servants and what amount has been utilised by class II and class III servants?

Shri Anil K. Chanda: I have not got the information with me.

Dr. Ram Subhag Singh: On a point of order, Sir You have already allowed 4 supplementary questions here but you did not allow more than 3 supplementary questions to No. 490 May 1 know.

Mr. Speaker: I am not bound to give the reason. I know what to do